

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 37 of 2012 &
I.A. Nos. 66, 67, 68 of 2012**

Dated : 2nd April , 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Technical Stamp Lings Automotive Ltd. ... Appellant(s)

Versus

The Chairman, Tamil Nadu Electricity Board & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. A. Venayagam Balan

Counsel for the Respondent(s) : Mr. S. Vallinayagam

ORDER

Mr. Vallinayagam, the learned counsel undertakes to file Vakalatnama on behalf of Board and seeks some time to file the reply. Accordingly, he is permitted to file the reply after serving copy on the other side.

**I.A. No. 68 of 2012
(Application for stay)**

Issue notice to the Respondents returnable on 19.04.2012.

Post the I.A. for hearing on **19.04.2012.**

**(Rakesh Nath)
Technical Member
Ts/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**